

HIGH COURT

Format for Annual Compilation of Data:

Cases Instituted and Disposed in the year, 2015

| Name of the Court | Cases brought forwarded from the previous year (Nos.) (Civil/Criminal) | | | Freshly instituted cases (Nos.) (Civil/Criminal) | | | Disposed of cases (Nos.) (Civil/Criminal) | | | Pending cases (Nos.) | | |
|-----------------------------|--|------|---------------|--|------|---------------|---|------|---------------|----------------------|------|---------------|
| | Civil | CrI. | (Civ. + CrI.) | Civil | CrI. | (Civ. + CrI.) | Civil | CrI. | (Civ. + CrI.) | Civil | CrI. | (Civ. + CrI.) |
| HIGH COURT OF SIKKIM | 68 | 40 | 108 | 144 | 63 | 207 | 131 | 70 | 201 | 81 | 33 | 114 |

Annexure - III

Status of cases in terms of pendency (As on 31.12.2015)

| Year | CIVIL CASES PENDING FOR | | | | CRIMINAL CASES PENDING FOR | | | |
|------|-------------------------|--------------------------------|------------------|------------------|----------------------------|--------------------------------|------------------|------------------|
| | Upto 1Yr. | More than 1 & less than 2 Yrs. | More than 2 Yrs. | More than 5 Yrs. | Upto 1Yr. | More than 1 & less than 2 Yrs. | More than 2 Yrs. | More than 5 Yrs. |
| 2015 | 64 | 11 | 4 | 2 | 30 | 3 | --- | --- |

Strength of Judges (As on 31st December)

| Sanctioned Strength | Working Strength | Vacancy |
|---------------------|------------------|---------|
| 03 | 02 | 01 |

Bifurcation of Pending cases (As on 31st December)

| Civil | | Criminal | | (Civ. + CrI.) | (Civ. + CrI.) |
|--------------------------|--------------------------------|--------------------------|--------------------------------|--------------------------|--------------------------------|
| Ready (Complete) Matters | Not ready (Incomplete) Matters | Ready (Complete) Matters | Not ready (Incomplete) Matters | Ready (Complete) Matters | Not ready (Incomplete) Matters |
| 30 | 51 | 12 | 21 | 42 | 72 |



READER
 High Court of Sikkim
 Gangtok-735101
 21/12/15